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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.309/96

Date of order: 18.2.1997

Amar Chand Sharma

: Applicant

Vs.

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.

2. Deputy Controller of Stores, Western Railway, Ajmer.

...Respondents.

Mr.N.K.Gautam

: Counsel for applicant

Mr.U.D.Sharma

: Counsel for respondents

CORAM:

Hon'ble Mr.Gopal Krishna, Vice Chairman

Hon'ble Mr.O.P.Sharma, Administrative Member.

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN.

Applicant Amar Chand Sharma has filed this application under Sec.19 of the Administrative Tribunals Act, 1985, praying for cancelling the letter dated 17.5.96 (Annex.A1) by which Shri Mohan Kishan, Compositor Gr.I, T.P.Press, Ajmer was called for oral suitability test for the post of Master Craftsman Composing, scale Rs.1400-2300. The applicant has further prayed for a direction to the respondents to issue fresh notification for oral suitability test for the post of Master Craftsman wherein his name be included for the test.

2. We have heard the learned counsel for the parties and have carefully perused the records.

3. The applicant's case is that he was initially appointed as Khallasi on 22.5.1967. Thereafter he was promoted as Compositor Gr.I, scale Rs.1320-2040. It is stated that the applicant is senior to Shri Mohan Kishan. The applicant alongwith Shri Mohan Kishan, Compositor Gr.I and several others were called to appear in the oral suitability test for the post of Master Craftsman in the grade Rs.1400-2300. The applicant ~~CKN~~ appeared in the suitability test on 15.4.96. Shri Mohan Kishan

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was subjected to the aforesaid test on 1.6.96 vide Annex.A1. However, these proceedings were cancelled by an order dated 22.1.97 (Annex.P4). The position which emerges now as evidenced by this letter dated 22.1.97 is that the applicant has been called for suitability test before Shri Mohan Kishan, because his name figures in the list-A and if the applicant is not able to clear the oral suitability test then only Shri Mohan Kishan will be called for the aforesaid test. We are of the view that the grievance of the applicant stands already redressed. This O.A is, therefore, dismissed. No order as to costs.

(O.P.Sharma)

Administrative Member.

G.K.N.R.
(Gopal Krishna)

Vice Chairman.